

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 218
Appeal-302/252/ND/2023

IN THE MATTER OF:

Creditors / Homebuyers of ... **Appellant**
Earth Towne Infrastructure Private Limited
Versus

Registrar of Companies, NCT of Delhi ... **Respondent**
& Haryana & Anr.

Under Section: 252(3) of Comp. Act.

Order delivered on 02.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsel for the Appellant submitted that she has got a copy of the report from original director (MCA) we do not find the report of RD uploaded on DMS/e-portal of this Tribunal. Let the RD take steps to ensure that the report is uploaded on DMS within one week.

List on 05.04.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)